

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/4675/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. Khound,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati -03.

Dated Guwahati the September, 2021

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/134-2020/447 dated 24.09.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.10.2021 & 16.10.2021 along with station leave permission, with the official vehicle of the establishment, at your own cost, from the morning of 09.10.2021 till the evening of 20.10.2021**, as prayed for. The Special Judge, CBI, Assam, Addl. Court No.I and in his absence, the Special Judge, CBI, Addl. Court No. III shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

4678

Memo NO.HC.VII-20/1999/4676-1 dated 29.9.2021
Copy to.

1. The Special Judge, CBI, Assam, Addl. Court No.I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
3. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rao